

LOK SABHA  
UNSTARRED QUESTION NO. 176  
TO BE ANSWERED ON 18<sup>TH</sup> NOVEMBER, 2019

**Disinvestment Plans of BPCL**

176. **SHRI M. SELVARAJ:  
SHRI GAURAV GOGOI:  
SHRI K. MURALEEDHARAN:  
SHRI SUBBARAYAN K.:  
SHRI PRADYUT BORDOLOI:  
PROF. SAUGATA RAY:  
SHRI NABA KUMAR SARANIA:**

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Ministry has finalised the disinvestment plans for Bharat Petroleum Corporation Limited (BPCL), if so, the details and the process thereof along with the details of total revenue expected to be accrued by the said disinvestment;
- (b) whether any objections have been raised by any State Government or employees in this regard, if so, the details thereof and the action taken to redress their grievances;
- (c) whether it is a fact that the Ministry is halting the privatisation of Numaligarh Refinery Limited (NRL), if so, the reasons therefor;
- (d) whether any plan has been chalked out for keeping the identity and ownership of the NRL exclusively in the PSU mode even after the disinvestment of BPCL;
- (e) the details of such other companies which are proposed to be privatised in similar manner; and
- (f) the details of profit earned by NRL and BPCL during the last three years and the details of CSR funds utilised during the said period?

**ANSWER**

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)**

- (a) to (e) Disinvestment is the subject matter of Department of Investment and Public Asset Management (DIPAM) and DIPAM has informed that Cabinet Committee on Economic Affairs (CCEA) is mandated to approve strategic disinvestment of Central Public Sector Enterprises (CPSEs). This Ministry has not finalized the disinvestment plan of Bharat Petroleum Corporation Limited (BPCL) and Numaligarh Refinery Limited (NRL). Certain representations have been received in this regard and actions are taken on such representations in the light of the disinvestment policy of the Government.

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- (f) The profit earned and CSR funds utilized by NRL and BPCL during the last three years are as below :-

(₹ in Crores)

Numaligarh Refinery Limited			
Description	2016-17	2017-18	2018-19
Profit After Tax	2100.57	2044.65	1968.10
CSR fund utilised	20.69	46.25	54.85

(₹ in Crores)

Bharat Petroleum Corporation Limited			
Description	2016-17	2017-18	2018-19
Profit After Tax	8039.00	7976.00	7132.00
CSR fund utilised	90.98	166.02	177.94

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